

GOVERNMENT OF INDIA
MINISTRY OF STEEL

LOK SABHA
UNSTARRED QUESTION NO. 280
FOR ANSWER ON 21.07.2026

CSR FUNDS BY STEEL PSUS

280. SHRI ARVIND GANPAT SAWANT:

Will the Minister of STEEL be pleased to state:

- (a) whether Public Sector Undertakings (PSUs) under the Ministry of Steel have allocated funds under Corporate Social Responsibility (CSR) during the last three years and the current year;
- (b) if so, the names of such PSUs, the sectors in which the CSR funds were utilized, number of beneficiaries and the heads under which expenditure was incurred during the said period, location-wise;
- (c) whether the Government has prescribed any norms for expenditure under CSR, and if so, the details thereof;
- (d) whether the Government proposes to take effective measures to ensure CSR expenditure in the country, particularly in backward and Scheduled Caste-dominated areas;
- (e) whether Scheduled Caste-dominated areas, particularly the Shahjahanpur Lok Sabha constituency of Uttar Pradesh, have been included or are proposed to be included; and
- (f) If so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE (SHRI BHUPATHIRAJU SRINIVASA VARMA)
MINISTRY OF STEEL

(a) As per the Companies Act, 2013, Central Public Sector Enterprises (CPSEs) under Ministry of Steel earmark at least 2% of the average net profits made during the three immediately preceding financial years for Corporate Social Responsibility (CSR) activities. Unspent balance for the previous year, if any, is carried forward to the next year for utilization for the purpose for which it was allocated.

(b) The details of amount spent on CSR activities by the CPSEs under Ministry of Steel during the last three years are as under:-

(Rs. in lakhs)

Name of CPSEs	2023-24	2024-25	2025-26
Steel Authority of India Limited(SAIL)	16193	13809	5338
NMDC Ltd.	19707	19114	16630
MOIL Ltd.	1666	1526	1653
MECON Ltd.	34.82	108.91	6.26
MSTC Ltd.	378	481	735

Thrust areas of the CSR activities inter-alia include promotion of education & health, women empowerment, sustainable income generation through Self Help Groups, assistance to Divyangs, access to water and sanitation facilities, village development, environment sustenance, Sports Coaching, Promotion of Traditional Art & Culture etc. The CSR works benefit society at large, therefore, exact number of beneficiaries due to individual work by CPSEs, location-wise and the respective head of expenditure, is not measurable and is not maintained.

(c) CSR expenditure is governed by the provisions of Section 135 of the Companies Act, 2013.

(d) CSR funds are not allocated State-wise, CSR projects by CPSEs under Ministry of Steel are mainly carried out in periphery of Steel Plants, Steel Townships and Mines which are predominantly inhabited by Scheduled Tribe, Scheduled Castes and Backward population.

(e)&(f): Does not arise in view of (d) above.
